## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 45/(MAH)/2012

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2016

NAME OF THE PARTIES: Manfred Kurt Dopfer Gebkesel

V/s. M/s. Skywalker Arts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

DESIGNATION S. No. A. S. Keindalgaantar Adv. Fer Petittoners Defended A. P. Ferres Diector Responded

## <u>ORDER</u>

## C.P. No. 45/397-398/CLB/MB/2012

Ld. Counsel for both sides are present.

At the request of both the parties, list this matter for hearing on 12th January, 2017.

sd/-

**B.S.V. PRAKASHKUMAR** Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 22.11.2016